

chives of the Government of Japan, East and West Germany, Italy, U.K. and U.S.A.; and

(f) if so, the steps proposed?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI S. KUNDU): (a) to (d). The Ministry of External Affairs has no information on the subject.

(e) and (f). Our Missions in these countries have already been instructed to make efforts with the concerned Governments for collecting information, documents and other material on INA and Netaji.

Providing legal aid and subsistence Allowance to workers

3136. **SHRI CHITTA BASU:** Will the Minister of **PARLIAMENTARY AFFAIRS AND LABOUR** be pleased to state:

(a) whether Government consider it desirable and necessary to provide for legal aid to workers and also subsistence allowances till their cases are decided by the Labour Tribunals;

(b) whether it is considered farther necessary and desirable to specify time limit within which every dispute shall be disposed of; and

(c) if not, the reasons therefor?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): (a) to (c). The question of legal aid to workers forms part of the general issue of legal aid to the poor and is covered by the recommendations of the Bhagwati Committee on Legal Aid, on which Government has yet to take a view. Issues relating to (i) continued payment of subsistence allowance to workers till their cases are decided by Labour Tribunals and (ii) specifying a time limit within which every dispute shall be disposed of, are under examination in the overall context of the Industrial Relations Bill.

French-U.K. Talks on Disarmament

3137. **SHRI R. V. SWAMINATHAN:** Will the Minister of **EXTERNAL AFFAIRS** be pleased to state:

(a) whether it is a fact that France and U.K. Plan for biggest disarmament meet;

(b) if so, whether India has approved the proposal; and

(c) whether India has also been invited to the conference?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI S. KUNDU): (a) to (c). The facts are that at the initiative of the non-aligned countries a Special Session of the UN General Assembly devoted to disarmament will be held in New York from 23 May to 28 June, 1978. Various suggestions in regard to the preparations of this Special Session of the General Assembly have been put forward, including those by the United Kingdom along with some Western countries, by France independently, and by the group of non-aligned countries. India will attend the Special Session.

As far as India is aware France and U.K. have not proposed any other Conference on disarmament.

Memorandum by Tibetans

3138. **SHRI EHSAN JAFRI:** Will the Minister of **EXTERNAL AFFAIRS** be pleased to state:

(a) whether Tibetans residing in India submitted any memorandum to the Government of India against Chinese violations of 1954 Agreement on Tibet concluded between India and China for guaranteeing Human Rights and Nation's Autonomy of Tibet; and

(b) if so, what is the reaction of the Government of India?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI S. KUNDU): (a) The 1954 Agreement between the Government of India and the Govern-

ment of the People's Republic of China dealt only with border trade, pilgrimage and transfrontier movement of people between India and the Tibet region of China and facilities connected therewith to be accorded both sides. The Agreement lapsed in 1962

(b) In view of what is stated above the question does not arise

Nirodh and Rubber Medical Equipment Factory at Betul

3139 SHRI PARMANAND GOVINDJIWALA Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state

(a) Is it true that Marketing Executive of Family Welfare Department has visited Betul (MP) to see whether it was a fit place for the establishment of a factory for the manufacture of 'Nirodh' and rubber medical equipments,

(b) If so whether any report has been submitted to Government, and

(c) have Government taken any decision in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI JAGDAMBI PRASAD YADAV) (a) Yes, Sir

Other places were also visited, Betul was one of them

(b) Yes Sir

(c) Tentative decision has been taken for setting up plant at Dehra Dun (UP)

संज्ञालय के सम्बद्ध तथा अधीनस्थ कार्यालयों में राजभाषा अधिनियम की क्रियान्विति

3140 श्री नरदाब सिंह चौहान : क्या इस्पात और खान मन्त्री यह बताने की कृपा करेंगे कि

(क) क्या उनके मन्त्रालय/विभाग ने अपने सभी स.ब.ड तथा अधीनस्थ कार्यालयों

का ध्यान राजभाषा अधिनियम, 1968 तथा उसके अधीन जून 1978 में बने नियमों की धीरे धीरे कार्यान्वित किया है तथा उनके पालन के लिये अनुदेश जारी किये हैं ,

(ख) यदि हाँ, तो क्या उनका मन्त्रालय/विभाग इस बात से सम्बुद्ध है कि उपर्युक्त अधिनियम तथा उसके अधीन बने नियमों का पालन पूरी तरह किया जा रहा है , और

(ग) यदि नहीं, तो इसके क्या कारण हैं और उनके पूरी तरह पालन के लिये क्या कदम उठाए जा रहे हैं ?

इस्पात और खान मन्त्रालय में राज्य मन्त्री (श्री करिया मुण्डा) (क) से (ग) इस मन्त्रालय के दो विभाग हैं—इस्पात विभाग और खान विभाग। दोनों विभागों की प्रत्येक-प्रत्येक स्थिति अनुक्रम 1-1 और 2 में दी गई है।

विवरण—।

इस्पात विभाग

(क) जी, हाँ।

(ख) और (ग) इस्पात विभाग का मात्र एक सम्बद्ध कार्यालय लोहा और इस्पात नियंत्रण सगठन, कलकत्ता है। इसके छ प्रान्तीय कार्यालय हैं जो नई दिल्ली, कानपुर, बम्बई, कलकत्ता, हैदराबाद और मद्रास में स्थित हैं। जहाँ तक इस सगठन के मुख्यालय का सम्बन्ध है इसके अधिकतर अधिकारी और कर्मचारी द्वितीय विश्व युद्ध के दौरान भर्ती किए गए थे और उनमें से अधिकतर कर्मचारी पहले एक-दो वर्षों में सेवा-निवृत्त हो जायेंगे। शेष कर्मचारियों को हिन्दी हिन्दी टकण/हिन्दी प्रशिक्षण के प्रशिक्षण के लिए भेजा जा रहा है और जैसे ही ये कर्मचारी प्रशिक्षण प्राप्त कर लेंगे सभी प्रशासनिक आदेश, परिपत्र आदि हिन्दी और अंग्रेजी दोनों भाषाओं में जारी किए जा सकेंगे ऐसी आशा है , जहाँ